

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Land measuring 4775.44 acres acquired by the Delhi Administration has been placed at the disposal of DDA in Papankalan/Dwarka

(b) DDA is in a position to allot land to 260 Cooperative Group Housing Societies in Panapkalani/Dwarka, Phase-I. The proposed allotment is subject to the decision of the Supreme Court in SLP No. 10857/91 wherein the interim orders dated 18.11.91 are as follows:-

"The order of the High Court fixing the date 12.11.1991 for implementation of the orders is extended until further orders. Meanwhile the DDA Can proceed with the formalities but shall not make any order regarding allotment. List the matter on 17.12.91."

(c) and (d) The work, like roads, fencing of District Park, Neighbourhood parks/i/c plantation of trees etc. are in progress. Regarding electricity, water supply, sewerage etc., planning and designing work is in progress. Works are likely to be taken up during 92-93 and expected to be completed with in 4-5 years in Phases, thereafter, provided the trunk services are also taken up simultaneously by MCD and DESU.

Closure of P.S.U.s

3368. SHRI MADAN LAL KHURANA:
SHRI GOVINDA CHANDRA
MUNDA:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Eight P.S.U.s identified for closure" appearing in the Hindustan Times of November 13,1991;

(b) whether the Ministry of Industry has identified eight public sector undertakings which have to be closed down;

(c) if so, the details in this regard;

(d) whether any decision has since been taken by the Union Government to close down such sick undertakings; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) No public sector unit has been identified specifically for closure.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

Provision of Basic Amenities in J.J. Clusters

3369. SHRI MADAN LAL KHURANA:
SHRI SHANKERSINH
VAGHELA:

[English]

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a multi-crore rupees re-settlement and environmental improvement 5 year programme for the 13 lakh people living in jhuggi-jhopari households is finalised ; whether it includes the provision for basic amenities in jhuggi-jhopari clusters irrespective of the encroached land;

(b) if so, the outline and details thereof; and